



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
2	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
3	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
4	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA MR. M HASSAN	GA, ASSAM SC, REVENUE SC, I O C
5	WA/362/2022	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE
6	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
7	WA/77/2024	FOOD CORPORATION OF INDIA AND 3 ORS. Versus SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR MR. T U LASKAR MS. U BARUAH

8	WA/187/2024 CAVT. NO.05212/024,	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
9	WA/190/2024 FIXED	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. R MAZUMDAR, SC, EDUCATION DEPTT.
10	WITH WA/131/2024	BISWAJIT SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
11	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
12	WP(C)/6633/2024 CAVT. NO.10452/024, FIXED	THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 2 ORS Versus K RAVEENDRA ALVA AND ANR	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. P K TIWARI MR. B DEKA (C.G.C.), R2 MR. A R GOGOI DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
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15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2821/2023 FIXED	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
2	WP(C)/2316/2024 FIXED	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.
	WITH I.A.(Civil)/3800/2024 in WP(C)/2316/2024	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
	WITH I.A.(Civil)/414/2025 in WP(C)/2316/2024	DR NISHA TOTEJA Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY SWAMAGAT PRANAM SHARMA MS U SHARMA K AHMED	MR H GUPTA DY.S.G.I.
3	WP(C)/4816/2024 B/O	JITUMONI DAS AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, AHSEC SC, SEC. EDU.
4	WP(C)/4846/2024 B/O	MRIDUL ALOM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, AHSEC SC, SEC. EDU.
5	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
ORDERS				
6	I.A.(Civil)/1428/2025 B/O, IN WP(C)/2055/2025 (D/O) in WP(C)/2055/2025	SMTI MAKHANI HAZARIKA Versus THE STATE OF ASSAM	MRS A BUJARBARUAH MS. A SARMA	SC, SEC. EDU.

HEARING

7	WP(C)/4175/2014	GITA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.J K BAISHYA GA, ASSAM MR. A CHAMUAH MR.J P DAS MR.M CHOUDHURY MRS.K M TALUKDAR SC, U G C SC, EDU
8	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
9	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
10	WP(C)/6777/2015	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
11	WP(C)/3190/2018 WITH WP(C)/868/2016 (D/O)	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, N M C SC, HEALTH SC, HEALTH
12	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2314/2025 FIXED	RAJU ENGJAI Versus THE UNION OF INDIA AND 16 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY MS. A KALITA	GA, ASSAM DY.S.G.I. SC, FOREST SC, P C B A SC, K A A C
ADMISSION				
2	WP(C)/2736/2022 PART-HEARD, FIXED	ON THE DEATH OF PRADIP KUMAR SARMA HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
3	WP(C)/3928/2018 FIXED	S.M.SPINNING MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. B GOSWAMI MR. B GOGOI SC, WATER RESOURCE SC, FINANCE
4	WP(C)/1740/2022 FIXED	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.
5	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
6	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
7	WP(C)/617/2025 FIXED	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D GOGOI MR. R R Gogoi MR. I BORTHAKUR	SC, BTC
8	WP(C)/1140/2025 FIXED	LUITPAR BUILDERS AND DEVELOPERS PVT LTD Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MRS. P GOSWAMI	SC, G M D A

9	WP(C)/1860/2025 CAVT. NO.024320/25,N FIXED	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM MISS. R R KAKATI FOR CAVEATOR SC, AFDC
ORDERS				
10	Cont.Cas(C)/323/2024 FIXED	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3) MR. K KONWAR (R1) MS. N BORAH (R1) MR S DUTTA (R1)
11	Cont.Cas(C)/501/2024 FIXED	SHUBHASHIS CHAKRABORTY Versus AJAY KUMAR AND ANR.	MR. N N B CHOUDHURY MR. N SARKAR MR. D SUTRADHAR	MRS. R DEVI (R-2)
	WITH I.A.(Civil)/1439/2025 in Cont.Cas(C)/501/2024	SHUBHASHIS CHAKRABORTY Versus SRI AJAY KUMAR	MR. N N B CHOUDHURY MR. N SARKAR MR A BANERJEE MR. D SUTRADHAR	MRS. R DEVI
HEARING				
12	WP(C)/1051/2017 PART-HEARD, FIXED	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MR. R A CHOUDHURY MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR. R A CHOUDHURY MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
14	WP(C)/2799/2014 FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
15	WP(C)/5866/2014 WITH LCR AND MEDIATION REPORT	BUILDWORTH SHRAMIK UNION Versus THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY R SARMAH MS M KAKOTY MR K J HAZARIKA MR.L P SHARMA
16	WP(C)/4120/2017 FIXED	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.

18	WP(C)/480/2018	ABDUR RAHIM Versus THE STATE OF ASSAM	MS. C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. M RAHMAN MR. A S TAPADER	GA, ASSAM MR. R R Gogoi, SC, Envrnmt & Forest Dept.
19	WP(C)/3436/2019 WITH LCR	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
20	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1861/2025 FIXED	JABBAR ALI Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/2071/2025 FIXED	MD. PIYAR ALI @ PIYAR ALI @ PIYAR KHAN @ PYER ALI Versus THE UNION OF INDIA AND 7 ORS	MS. J AHMED C ANYAM MR. S SUR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
3	WP(C)/1098/2017 FIXED, WITH LCR	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
<u>HEARING</u>				
4	WP(C)/89/2017 WITH LCR	AZMIRA BIBI @ AZMIRA KHATUN Versus UNION OF INDIA and 4 ORS.	MS.J H CHOUDHURY MS.S BEGUM MR.M R Z CHOUDHURY MS.J BEGUM MS.S KAKATI MD.H BHUYAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/366/2017 WITH LCR	HASINA BHANU @ HASNA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/569/2017 WITH LCR	SMT. MOMINA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/597/2017 WITH LCR	FULMOTI NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.R ISLAM MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/675/2017 WITH LCR WITH	WAHID ANSARI @ WAHID MIA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/8012/2018	WAHID ANSARY @ WAHID ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. P K DAS MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/683/2017 WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
11	WP(C)/696/2017 WITH LCR	JAMAL UDDIN Versus THE UNION OF INDIA and 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/705/2017 WITH LCR	MUKTESWAR NAMASUDRA Versus THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/709/2017 WITH LCR	SMT MAYAMOTI BISWAS Versus THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
14	WA/59/2023 FIXED, BY SLIP WITH	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
15	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
16	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
17	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
18	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
19	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
20	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
21	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
22	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

23	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
24	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
25	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
26	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
27	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
28	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
30	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
31	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
32	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
33	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
34	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
35	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
36	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
37	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
38	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
39	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
40	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
41	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
43	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
45	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
46	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE

48	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
53	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
54	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
55	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
58	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
59	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
60	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM

61	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
62	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
63	WP(C)/510/2025 FIXED, WITH LCR	SAHJAHAN ALI @ SHAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MR. J ABBAS MS. B LASKAR B BARMAN I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/307/2024 WITH LCR 4 FILES. P.B-4. FIXED. in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
3	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
4	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
5	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
6	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
HEARING				
7	Mat.App./42/2018 WITH LCR.	XXXXXXXX Versus XXXXXXXX	MR. M MAHANTA MR.A DHAR MR.A DHAR MS K DAS	MR. S RANA
8	Mat.App./49/2019 WITH LCR.	XXXXXXXX Versus XXXXXXXX	MR D SARMA MR E U AHMED MR. D N BORAH	MRS. K DEKA MR. S P CHITTAWAT MS J DUTTA MS P SHAH
9	CRL.A(J)/53/2022 3 Y 4 M 13 D :WITH LCR 5 FILES. P.B-2. FIXED.	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
10	CrI.A./451/2023 WITH LCR 4 FILES. P.B-2. FIXED.	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
	WITH I.A.(CrI.)/1033/2023 in CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
11	CrI.A./30/2024 WITH LCR 6 FILES. P.B-2. FIXED.	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
	WITH I.A.(CrI.)/97/2024 in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH I.A.(CrI.)/111/2025 in CrI.A./30/2024	ABUL BASAR Versus THE STATE OF ASSAM AND 6 ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. I H LASKAR (R-2,3,5) MR. P K DEKA(R-2,3,5) MR. M KHAN(R-4,6,7) MD. S ALOM(R-2,3,5) MR. M S ALAM(R-2,3,5) MR. P DAIMARY(R-2,3,5) MR A K DAS (R-4,6,7) MS J AKTAR(R-4,6,7) PP, ASSAM
12	I.A.(CrI.)/269/2024 WITH LCR 5 FILES. P.B-2. FIXED. in CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
	WITH CrI.A./76/2024	MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A MOBARAQUE MR. A AHMED MR. I U CHOWDHURY S A AKIB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH OR AT 03:00 P.M. WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/816/2021	RAHUL SINGH KUSHWAHA AND 4 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. S S ROY ASSTT.S.G.I.
2	WP(C)/881/2021	KAMAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. S UPADHAY	SR. GA, ASSAM SC, P H E
3	WP(C)/933/2021	SIRAJUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR. M SAIKIA	SC, SOIL CONSERVATION DEPTT.
4	WP(C)/949/2021	MD. SAJID ANSARI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE
5	WP(C)/1640/2021	BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MRS. B CHAKRABORTY	MR R DHAR (SC, AG(A & E)) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025

15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1258/2025 FIXED	MS JITU ENTERPRISES AND SOUNDS SERVICE Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
ADMISSION			
2 WP(C)/4081/2023 FIXED	SMTI ANITA DAS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM MR P NAYAK SC, G M D A
WITH I.A.(Civil)/3403/2023 in WP(C)/4081/2023	SMTI ANITA DAS, Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 5 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	SC, G M D A
3 WP(C)/1880/2024 FIXED	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN (R-1,2) MR F HAQUE(R-1,2) MR A HUSSAIN(R-1,2)
4 WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-6 TO 12) MR. I H LASKAR (R-6 TO 12) MR. P K DEKA(R-6 TO 12) MR. P K DEKA(R-6 TO 12) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
WITH I.A.(Civil)/2550/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP

	WITH I.A.(Civil)/1300/2025 in WP(C)/3421/2024	SABITA DAS AND 6 ORS Versus SUJIT DAS AND 6 ORS	MR. P K DEKA MR. I H LASKAR MR R KARIM MR. P DAIMARY	SC, CO OP GA, ASSAM MR B SINHA
5	WP(C)/6199/2024 FIXED	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
6	WP(C)/1409/2025 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FOREST SC, P C B A
7	WITH WP(C)/50/2025	PARBIN SULTANA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
HEARING				
8	WP(C)/4705/2013 PART-HEARD, FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
9	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
10	WP(C)/4165/2014 CAVT. NO. 830/14 WITH LCR	PRASANNA KUMAR MOZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.B BANERJEE MS. R D MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR. S P SHARMA	GA, ASSAM MR.S P ROY MR.K RAJBONGSHI FOR CAVEATOR MR.R P N SINGH
11	WP(C)/726/2015	MD. SIFATULLAH MAZUMDAR and 96 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	SC, FOREST(R-2-6, 10-11, & 14) GA, ASSAM(R- 1,3,7,8,9,12,13 & 15) SC, REVENUE
12	WP(C)/7392/2019	MATHURAPUR THANA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025

7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
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20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
1 Arb.P./27/2024 FIXED	EKTA SHAKTI FOUNDATION, Versus THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
2 WP(C)/1555/2024 FIXED	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
3 WP(C)/4148/2024 FIXED	ANAND KUMAR Versus THE CENTRAL BANK OF INDIA AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. B K SEN(R-1 TO 7) MR. M SHARMA(R-1 TO 7) MS. S YASMIN(R-1 TO 7) MR R KALITA(R-1 TO 7) SC, CBI
4 WP(C)/4902/2024 FIXED	DR DILIP PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
WITH I.A.(Civil)/706/2025 in WP(C)/4902/2024	DR DILIP PAUL Versus STATE OF ASSAM AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
5 WP(C)/4310/2021 FIXED	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
6 WP(C)/111/2022 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
7 WP(C)/7101/2022 FIXED	PRADIP KUMAR HAZARIKA Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR S DUTTA (R-1 TO 4) MS. S. MOCHAHARI (R-1 TO 4) MR. S DUTTA (R-1 TO 4) MR S DUTTA (R-1 TO 4)
8 WP(C)/7674/2022 FIXED	MURSHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM MS. M DEVI (R-5)

9	WP(C)/8200/2022 FIXED	SHANKAR DAS Versus THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
10	WP(C)/2893/2023 FIXED	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) MR D DEKA (R-3) SC, INDUSTRIES AND COMMERCE
11	WP(C)/6991/2023 FIXED	RUDRA SUKLA BAIDYA Versus THE UNION OF INDIA AND 7 ORS	MR. A SARMA MR S KHOUND MS. N BORAH MR. J PAULO	GA, ASSAM MR. A SARMA (R-2,3,4) MR. M HUSSAIN (R-2,3,4) MR. K KALITA (R-2,3,4) MS G SWAMI (R-2,3,4) DY.S.G.I.
12	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI MR. D GOGOI (Amicus Curiae) DY.S.G.I.
HEARING				
13	WP(C)/1198/2016 FIXED	GYAN SINGH Versus STATE BANK OF INDIA and 5 ORS	MR H K DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
14	WP(C)/8678/2019 FIXED	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
15	Arb.P./2/2023 FIXED, WITH REVIEW PET. 48/2024 (D/O)	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
16	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
17	WP(C)/2720/2023 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
18	WP(C)/3319/2023 FIXED	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1345/2025 WITH OFFICE NOTE, FIXED	RAKESH KUMAR Versus UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
MOTION				
2	Crl.Rev.P./163/2025	BIMAN BORO Versus THE STATE OF ASSAM AND ANR.	MR M HANDIQUE T ALAM K K DAS	PP, ASSAM
3	Crl.Pet./390/2025 FIXED	SMTI LABANYA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
4	Crl.Pet./521/2025	SRI SAMIR CHOUDHARY Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
5	Crl.Pet./522/2025	DIPANJOLI PEGU AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R YASIN	PP, ASSAM
6	Crl.Pet./523/2025	AJJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN T UDDIN	PP, ASSAM
7	Crl.Pet./524/2025	TATA MOTORS FINANCE LTD AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA MS. S YASMIN	PP, ASSAM
8	Crl.Pet./525/2025	ABHIJIT GHOSH Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
9	Crl.Pet./526/2025	SRI BIJAY SANKAR SEN Versus THE STATE OF ASSAM AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN PRAKASH BORAH MR. T SARMA	PP, ASSAM
10	Crl.Pet./527/2025	ASIA BEGUM @ MARJINA BEGUM @ PINKY @ AMIYA Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

11	Crl.Pet./528/2025	MD. MUKTADUL ISLAM @ MUKTARUL Versus THE STATE OF ASSAM AND ANR	MR. R SALOI MR. S BORTHAKUR	PP, ASSAM
12	Crl.Pet./529/2025	ABDUS SADIQUE Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM
ADMISSION				
13	Crl.Pet./786/2021 FIXED	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
14	Crl.Pet./676/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
15	Crl.Pet./690/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
16	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. M AHMED (R2) MD I H LASKAR (R2) PP, ASSAM
17	Crl.Pet./128/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL HASIB AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR. A AHMED (R-8,9) MR. U U KHAN (R-8,9) PP, ASSAM
18	Crl.Pet./197/2025 FIXED	ASHOK KUMAR NARJARY Versus MAZAHERUL HOQUE	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR D GOSWAMI MR K BARMAN A SARMA MR S AFRIDI
BAIL HEARING				
19	AB/2400/2024 FIXED	MASUD HASSAN Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
20	AB/581/2025 FIXED	KAIDUL HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
21	AB/672/2025 WITH OFFICE NOTE, FIXED	SRI SURENDRA CHAUHAN AND ANR Versus THE STATE OF ASSAM	MRS. P BARMAN (BORKAKOTI)	MR S SHARMA (INFORMANT) U PRASAD(INFORMANT) PP, ASSAM
ORDERS				
22	I.A.(Crl.)/87/2025 WITH OFFICE NOTE, B/O in Crl.A./30/2025 WITH Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM MR T H HAZARIKA(R-2) MR M CHETIA(R-2) MR A RASHID (R-2) MR. K ISLAM(R-2) MR. D ROY(R-2) PP, ASSAM
23	I.A.(Crl.)/322/2025 WITH OFFICE NOTE, FIXED in Crl.A./109/2025 WITH Crl.A./109/2025	WAHED ALI Versus CENTRAL BUREAU OF INVESTIGATION WAHED ALI Versus CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	DY.S.G.I. DY.S.G.I.

24	I.A.(CrI.)/412/2025 FIXED in CrI.A./1790/2025	SORHAB ALI Versus THE STATE OF ASSAM	MRS J M KONWAR MR B D KONWAR MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
	WITH CrI.A./1790/2025 (Filing Number)	SORHAB ALI Versus THE STATE OF ASSAM	MR NIKUNJA KUMAR SARMA	
25	WITH I.A.(CrI.)/413/2025	ANOWAR HUSSAIN @ ANOWAR BEPARI @ ANOWAR HUSSAIN, Versus THE STATE OF ASSAM,	MRS J M KONWAR MR B D KONWAR MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
HEARING				
26	CrI.Rev.P./17/2013 PART-HEARD, LCR 4 FILES, FIXED	MD. MATAB UDDIN Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MS.A DAS	PP, ASSAM
27	CrI.Rev.P./160/2019 PART-HEARD, WITH LCR 4 FILES, FIXED	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MS. P GUPTA (R-1) MR. D KAKOTI(R-1) MS. M LAHAN PP, ASSAM (R2)
28	WITH CrI.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
29	WITH CrI.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)
30	CrI.A./97/2022 PART-HEARD, LCR 3 FILES, P.B.-1, FIXED	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
31	CrI.A./98/2011 WITH LCR 11 FILES, OFFICE NOTE, FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
32	WITH CrI.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
33	CrI.A./37/2012 WITH LCR 7 FILES, FIXED	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH MR. SURAJIT DAS, AMICUS CURIAE	PP, ASSAM

34	Crl.A./58/2012 WITH LCR 4 FILES, P.B.-1, FIXED	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MR. S K TALUKDAR MS.M SARMAH T R OVUNG MR.F HAQUE	
	WITH Crl.A./131/2012	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
36	Crl.Rev.P./329/2012 WITH LCR 4 FILES, FIXED	APURBA KUMAR BARUAH Versus THE STATE OF ASSAM	MR.B K SEN MR.S BHATTACHARJEE MR.S DEY	PP, ASSAM
37	Crl.Rev.P./57/2013 WITH LCR 3 FILES, FIXED	ABDUL HASEN @ FIRDUS ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
38	Crl.A./117/2013 WITH LCR 6 FILES, FIXED	SABHAI KALITA Versus THE STATE OF ASSAM	MR.Z ALAM MR.N SARMA MR.F AHMED MR.P BARGOHAIN	PP, ASSAM
39	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
40	Crl.A./84/2019 WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
41	I.A.(Crl.)/211/2022 WITH LCR 4 FILES, FIXED in Crl.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH Crl.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
42	I.A.(Crl.)/331/2023 WITH LCR 5 FILES, B/O in Crl.A./140/2023 WITH Crl.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
		AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM
43	Crl.Rev.P./395/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AMIT KHEMKA Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
44	Crl.A./389/2024 WITH LCR 6 FILES, FIXED	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	WITH I.A.(Crl.)/1126/2024 in Crl.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
2	WITH RSA/172/2022	MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
ADMISSION				
3	WP(C)/2697/2023 PART-HEARD, FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG MR. S BORA, (R-5) MR. B DEORI (R-8) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
4	WP(C)/2729/2021 FIXED	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
5	WP(C)/5996/2022 B/O	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
6	WP(C)/2165/2024 FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
7	WP(C)/2683/2024 FIXED	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D. K. ROY (SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL) SC, SEC. EDU.

	WITH I.A.(Civil)/1173/2025 in WP(C)/2683/2024	JYOTISHA MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 4 OTHERS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	SC, HIGHER EDU SC, SEC. EDU.
8	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
9	WITH Cont.Cas(C)/532/2024	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MR. U SARMA(R-1) MR B KAUSHIK(R-2) MR A CHALIHA
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1173/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>ORDERS</u>				
11	WP(C)/5904/2024 CAVT. NO.10592/024, FIXED	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
<u>HEARING</u>				
12	WP(C)/4654/2021 PART-HEARD, FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
	WITH I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR R A AHMED (r-8,9) SC, SEC. EDU.
13	WP(C)/4917/2021 PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE SC, ELEM. EDU SC, FINANCE
14	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
15	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
16	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
17	WP(C)/5389/2016	HAREKRISHNA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)

18	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
19	WP(C)/2654/2024 FIXED	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/9/2009 WITH LCR, FIXED	NANEE BARUAH Versus ON THE DEATH OF DEENA NATH BARUAH, HIS LEGAL HEIRS and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA
2	RSA/23/2009 FIXED	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH MC/3414/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	WITH MC/3415/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	WITH MC/3416/2010 in RSA/23/2009	MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	
	WITH MC/2175/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA

	WITH MC/2176/2012 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	WITH I.A.(Civil)/1764/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MR. R L YADAV MS.K YADAV MR.A KABRA	
	WITH I.A.(Civil)/1765/2020 in RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.	MR. R L YADAV MS.K YADAV MR.A KABRA	MR. P P BARUAH
	WITH I.A.(Civil)/1697/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1698/2022 in RSA/23/2009	MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1464/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1465/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
	WITH I.A.(Civil)/1466/2024 in RSA/23/2009	MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS	MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE	MR. P P BARUAH MR. M K DUTTA
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/5/2025 FIXED	NARENDRA NATH SARMA AND 6 ORS Versus NAGEN CHOUDHURY AND ORS	S ALI MR. S D PURKAYASTHA MR S P DAS MR. N DAS MR. A IKBAL MS S.S.BORA MS C BORA	
	WITH I.A.(Civil)/165/2025 in RSA/5/2025	NARENDRA NATH SARMA AND 6 ORS Versus NAGEN CHOUDHURY AND ORS	S ALI MR. S D PURKAYASTHA MR S P DAS MR. N DAS MR. A IKBAL MS S.S.BORA MS C BORA	
ORDERS				
4	FAO/12/2024 WITH CRP/97/2014 (D/O), FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIP (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK

5	WITH I.A.(Civil)/2553/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
	HEARING			
5	WP(C)/2352/2014 PART-HEARD	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE
6	RSA/237/2010 WITH LCR, FIXED	ON THE DEATH OF HAREKRISHNA CHOUDHURY HIS LEGAL HEIRS KABITA CHOUDHURY WIFE and ORS, Versus BIJOY KR. BAISHYA	MR.P P BARUAH MR.R SARMA	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.L K BORAH
7	WITH MC/1089/2013 in RSA/237/2010	ON THE DEATH OF HAREKRISHNA CHOUDHURY HIS LEGAL HEIRS KABITA CHOUDHURY WIFE and ORS, Versus BIJOY KR. BAISHYA	MR.P P BARUAH MR.R SARMA	
	RSA/293/2010 WITH LCR, FIXED	KAMAL PRASAD CHAKRABORTY, Versus DAKHIN HAIBORGAON NATYA SAMITY and 2 ORS,	MR. B R DEY MR S DEY MR.D SUR MR. T ROY MS.D SINHA MS. B SARKAR MR S DEY MR P K DEBROY MS P SEN MR.M K JAIN	MR.R P KAKOTI MR.A C SARMA MR. A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
8	MACApp./156/2016 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus BAIAHUN SUIAM and 9 ORS.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.R DHAR(R- 1-5) MSR RANGMAI(R- 1-5)
9	RSA/35/2018 WITH LCR	PHANI CHANDRA DAS Versus SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
10	MACApp./413/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA	MR T CHAKRABORTY(R-1,2) MR. D CHOUDHURY(R-1,2) MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
11	MACApp./639/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
12	WITH I.A.(Civil)/3783/2018 in MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR
	Arb.A./18/2019 WITH LCR	INDIAN OIL CORPORATION (BONGAIGAON REFINERY), Versus M/S ESTEEM PROJECTS PVT. LTD.,	MR. K N CHOUDHURY MS. R DEKA MR. M MAHANTA MISS. R R KAKATI	MR G N SAHEWALLA FOR CAVEATOR
13	CRP(IO)/291/2022 WITH LCR	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)

	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
14	Mat.App./61/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K BHATTACHARYYA	MR. P P DAS MR. SURAJIT DAS
15	RSA/152/2024 CAVT. NO.07752/024, WITH LCR, FIXED	SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR (R-2,3,4) MR N AHMED(R-2,3,4) MR N AHMED(R-2,3,4) MR. S I TALUKDAR(R-2,3,4) MR. M M ZAMAN(R-2,3,4) FOR CAVEATOR
	WITH I.A.(Civil)/2441/2024 in RSA/152/2024	SONABAN KHATUN AND 9 ORS Versus DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
16	RSA/235/2024 CAVT. NO.10002/024, WITH LCR, FIXED	LIKHESWAR CHUTIA Versus ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./77/2016 WITH LCR	THE CHAIRMAN, Versus SMT PUSPE BALA ROY and 7 ORS	MR.H NATH MR.R SARMA MR.R GOSWAMI	MR.S C BISWAS(R- 1-5) MD.A H LASKAR(R- 6) MR.K K PARASAR(R-7) MR. S BISWAS- 1-5 MR.D CHUTIA(R- 6) MR.B CHETRI(R-7)
2	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
3	MACApp./294/2021 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S DAS MR. J KALITA (R-1) MR. N BORUAH MR. M RAHMAN
4	MACApp./31/2023 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K K DUTTA (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025

10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
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16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[For Tuesday,6th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1430/2025	SRI ANGSUMAN DEKA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
2	Bail Appln./1435/2025	RAFIKUR RAHMAN @ RAFIQU L RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
3	AB/1031/2025	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR B C MUCHAHARY	PP, ASSAM
ADMISSION				
4	CRP(IO)/63/2022 FIXED	SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
5	CRP/10/2023 FIXED	SUMUD HOJAI Versus THE STATE OF ASSAM AND 4 ORS	N K NEOG MR. M DAS MR. M DAS	GA, ASSAM MR. K K DEY (R-5) MR V K BAROOAH (R-5) SC, DIMA HASAO
BAIL HEARING (BA)				
6	Bail Appln./545/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHARKA BAHADUR BORDEWA AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
7	Bail Appln./1262/2025 BA 2556/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./1271/2025 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
ORDERS				
9	CRP(IO)/490/2024 FIXED	KIMI SARDA Versus KRISHNA SHARMA AND 4 ORS	MR S CHOUDHURY MR. A BHATTACHARJEE	MR A K RAI(R-1) MS. K AGARWAL(R-1) MR B YADAV(R-1) MS RICHA JHA (R-1)

HEARING

10	Crl.A./50/2011 WITH LCR 1 BUNDLE, P.B.-2	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
11	RSA/238/2012 CAVT. NO. 1354/2011 WITH LCR	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR
12	MACApp./246/2016 WITH LCR, FIXED	SMT PUTUL DEKA and 2 ORS Versus KAMAL RAJBONGSHI and ANR.	MR.K BHATTACHARJEE MR.S DAS MR.P BORGOHAIN	MR. R GOSWAMI MR. R GOSWAMI (r-3) MS. M SAIKIA (r-3) MS. P BORTHAKUR (r-3)
13	RSA/232/2018 WITH LCR	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. N DHAR MR K UDDIN MR. T U LASKAR	MR. A K TALUKDAR
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
14	MACApp./437/2018 WITH LCR, FIXED	SMTI CHUTO GAUR AND 3 ORS Versus NATIONAL INSURANCE COMPANY LTD	MR. Y S MANNAN MR. K R BORA MS. M BHATTACHARYYA	MS. R D MOZUMDAR (R1) MR. DEBABRAT CHUTIA (R2, R4) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
15	RFA/26/2022 WITH LCR, FIXED	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	MR. S K GOSWAMI (R1, R2) MR. R SHARMA (R1, R2)
16	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)

17	Test.App./8/2023 CAVT. NO.07472/023, WITH LCR, FIXED	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
18	RSA/32/2023 CAVT. NO.01522/023, WITH Cont.Cas(C)/212/2023 (D/O), WITH LCR, FIXED	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MS. B M CHHETRI MR. N PATHAK MR. M P SARMA MS R A MOSTAFI FOR CAVEATOR
19	RFA/35/2023 WITH LCR, FIXED	SUBHASH CHANDRA BRAHMA Versus MADHAB KARKI	MR. S C BISWAS MR. A IKBAL MS. M NATH MR. P S BISWAS MS S SIDDIQUA	MR. S K GHOSH MS F AHMED
20	RSA/198/2023 WITH LCR, FIXED	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS. R CHOUDHURY (R-1 TO 4) MS S CHAKRABORTY(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)
21	RFA/15/2024 WITH LCR, FIXED	LATA KHANDELWAL Versus GOPAL BARUAH	MS. M GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
22	RSA/160/2024 WITH LCR, FIXED	HASEN ALI AND 3 ORS Versus ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1227/2025	MASUM YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE
2	Bail Appln./1228/2025	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE
MOTION (BA)				
3	Bail Appln./1326/2025 FIXED	MD ABU SALIM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
4	Bail Appln./1341/2025 FIXED	ABDUL KARIM SK Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Bail Appln./1420/2025 B/O	BANES ALI Versus THE STATE OF ASSAM	MR. R ISLAM T TALUKDAR	PP, ASSAM
6	Bail Appln./1429/2025	ABU TALEB SHEIKH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
7	Bail Appln./1431/2025	FAIZUL HAQUE @ FOYJUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	Bail Appln./1432/2025	MAMON MIAH @ MAMAN MIAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./1433/2025	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR J PAYENG MS A PAYENG	PP, ASSAM
10	Bail Appln./1434/2025	ABDUL AZIZ Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
11	AB/1029/2025	JAMIL AHMED KHAN Versus THE STATE OF ASSAM	MR F Z MAZUMDER MR. A CHAKRAVARTY	PP, ASSAM

12	AB/1032/2025	BHUPEN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./3835/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	FAIJUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./765/2025 BA 792/2025(D/O), FIXED	MD NOOR ALAM @ NUR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
15	Bail Appln./838/2025 WITH OFFICE NOTE, FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
16	Bail Appln./840/2025 FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
17	Bail Appln./1004/2025 FIXED	RASMIL ALI @ BABULI ALI Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MR. S HAQUE MD IMRAN MS S ABDULLAH	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
18	Bail Appln./1156/2025 FIXED	MD ROIJUDDIN @ ROHIZ UDDIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
19	Bail Appln./1241/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD RAJIKUL ISLAM@ RAJIKUL ISALAM Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
20	Bail Appln./1263/2025 FIXED	HAZERA BEGUM ALIAS HANUFA ALIAS HAJERA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
21	Bail Appln./1269/2025 FIXED	MD RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
22	Bail Appln./1317/2025 FIXED	TAZ UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/531/2025 FIXED	SAYED ALI @ SAID LE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
24	AB/652/2025 AB 419/2025(D/O), AB 418/2025(D/O), AB 417/2025(D/O), FIXED	AINAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
25	AB/705/2025 FIXED	MISS AMISHA PEGU Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
26	AB/722/2025 WITH OFFICE NOTE, FIXED	ASHIKUL HOQUE @ ASHIQUE ANSARI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
27	AB/727/2025 FIXED	MUKADUL ISLAM ALIAS MUKJAUUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
<u>ORDERS</u>				
28	I.A.(CrI.)/430/2025 BA 1011/2025(D/O), BA 643/2025(D/O), BA 683/2025(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1011/2025	KULDEEP YADAV Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM

HEARING

29	Crl.Rev.P./20/2013 WITH LCR 3 FILES, FIXED	DINABANDHU DAS Versus THE STATE OF ASSAM	MR.G UDDIN MR.Y SIKDAR	PP, ASSAM
30	Crl.Rev.P./89/2013 WITH LCR 5 FILES, FIXED	SUBHASH HAZARIKA @ DHAN HAZARIKA Versus THE STATE OF ASSAM	MR.P HAZARIKA MR.M CHOUDHURY MR.P K MUNIR	PP, ASSAM
31	Crl.Pet./973/2019 FIXED	MRINAL KANTI DAS Versus IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
32	WITH Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM
	WITH I.A.(Crl.)/684/2019 in Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	PP, ASSAM
33	Crl.Rev.P./216/2024 WITH LCR 4 FILES, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	MR. G K GUPTA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5309/2024 FIXED	M/S BIJOY KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. S SARMA MR. S K DEKA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	GA, ASSAM MR. N DEKA MR. N DEKA MR. M BISWAS (R-6) MR. M GOGOI (R-7,8,9,10,11) MS. A K CHOPHI(R- 6 TO 11) J SINGPHO(R-6 TO 11) A GHOSAL (R-6 TO 11) MR. S BANIKYA(R-7,8,9,10,11) SC, EXCISE DEPTT.
2	WP(C)/444/2025 CAVT. NO.003820/25,N WITH WP(C)/4604/2019 (D/O), FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR. P K GOSWAMI (R12) MR D KALITA GA, ASSAM MR B P BORAH (R12) MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB
HEARING				
3	WP(C)/6987/2017 PART-HEARD	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
4	WP(C)/1452/2012 CAVT. NO. CAVT. 280/12	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and ORS.	MR.H R A CHOUDHURY MR.A H M R CHOUDHURY	GA, ASSAM MRS.R MOMTAZ MR.ALHAJJ INAM UDDIN FOR CAVEATOR MD.GIASH UDDIN
5	WP(C)/138/2016	MRS. BAMANG YAYU and ANR. Versus UCO BANK and ANR.	MR.R C SANCHATI MR S SANCHETI MS.S SAH	MR.K K BHATRA(R-1&2) MR.R RABHA(R-1&2)
6	WP(C)/393/2016	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

7	WITH WP(C)/388/2016	GOPAL KRISHNA TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
8	WP(C)/661/2016	BIKRAM BORO Versus THE UNION OF INDIA and 5 ORS	MR. A ALAM MR. ALHAJJ INAM UDDIN	GA, ASSAM C.G.C. MR. S SARMA R-6 MS. B SARMA (R-1) MR. G GOSWAMI(R-6) ASSTT.S.G.I.
9	WP(C)/5960/2017 FIXED	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MR P K KALITA MS. T GOSWAMI SC, AFC
10	WP(C)/723/2020 WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE DEVASHIS BARUAH AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1426/2025	RIPAN CHANDRA PAUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN MR. S HUSSAIN	PP, ASSAM
2	Bail Appln./1428/2025	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	Bail Appln./1440/2025	ANOWER HUSSAIN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
MOTION				
4	AB/2797/2024 FIXED	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
5	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
6	AB/317/2025 FIXED	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
7	AB/993/2025 FIXED	SRI BIJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
8	AB/1025/2025	TAYABUR RAHMAN MAZUMDER @ MD BILAL AHMED @ BILAL MASTER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

9	AB/1026/2025	RUHUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN MR. S HUSSAIN	PP, ASSAM
10	AB/1027/2025	RAHMAT ALI Versus THE STATE OF ASSAM	SABRISH AHMED	PP, ASSAM
11	AB/1028/2025	AKSHAY GHOSH @ BISHAL DEY Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
12	AB/1030/2025	ROHAN ROUTH Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA P GANDHIYA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1051/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
14	Bail Appln./1090/2025 FIXED	ASHRAFUL ISLAM @ ASHRAFUL SIKDAR Versus STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
16	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
17	WITH AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
18	AB/351/2025 FIXED	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
19	AB/371/2025 FIXED	MD MONTAZUL HAQUE @ REHAL KHAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	AB/374/2025 FIXED	MD MOHIBUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
21	AB/384/2025 WITH OFFICE NOTE, FIXED	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	MR S SHARMA (INFORMANT) U PRASAD(INFORMANT) PP, ASSAM
22	AB/487/2025 FIXED	BIJOY RAJBONGSHI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. U SARMA K. KALITA MR. TANUZ KASHYAP	PP, ASSAM
23	AB/566/2025 WITH OFFICE NOTE	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
24	AB/610/2025 WITH OFFICE NOTE, FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

25	AB/708/2025 FIXED	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. J AHMED MR S ISLAM S RAHMAN	PP, ASSAM
26	AB/717/2025 FIXED	JOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
27	AB/723/2025 FIXED	JAMAL UDDIN SEKH @ MD JAMALUDDIN SEIKH Versus THE STATE OF ASSAM	MR P BHARDWAJ MS. B DEVI	PP, ASSAM
28	AB/756/2025 FIXED	SHEIKH ARSHAD AYUB CHOUDHURY ALIAS ARSHAD AYUB ALIAS SADDAM Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
29	AB/789/2025 FIXED	SMT SUMITA ROY ALIAS SUMITA SARKAR ROY Versus THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR. R ALI MR B DEORI	PP, ASSAM
30	AB/819/2025 FIXED	ABU BAKKAR @ ABU BAKKAR SIDDIQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN P DEY	PP, ASSAM
31	AB/877/2025 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
32	AB/896/2025 FIXED	KAMAL DAS AND ORS Versus THE STATE OF ASSAM	MR S C DAS MR. C. SHIL B SARKAR	PP, ASSAM
33	AB/912/2025 FIXED	FANI ROY @ GANESH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
34	AB/1013/2025 FIXED	BHASKAR PATOWARY Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN MR A I TALUKDAR	PP, ASSAM
HEARING				
35	RFA/116/2017 PART-HEARD, WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
36	RFA/119/2017 PART-HEARD, WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	WITH CO/13/2018 in RFA/119/2017	MADHUMITA DAS MAZUMDAR Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA

37 [Crl.Rev.P./63/2013](#)
WITH LCR 6 FILES, FIXED

NRIPEN DUTTA
Versus
THE STATE OF ASSAM

MR.M SARMA
MS.I GOHAIN

PP, ASSAM

38 [Crl.Rev.P./94/2013](#)
WITH LCR 4 FILES, FIXED

DEBEN DAS and 2 ORS
Versus
THE STATE OF ASSAM

MR.T J MAHANTA
MS.P BHATTACHARYA
MR.P P DUTTA
MR.A BHATTACHARYA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./282/2018 (AT 10:30 AM)	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR. N BORUAH (R-1) MR H MEDHI (R4) MR S ARAFAT (R-1) MR. A THAKUR (R4)
ADMISSION				
2	CRP(IO)/37/2023 FIXED	FATIMA KHATUN BARBHUIYA@CHOUDHURY Versus MD RUKAN UDDIN MAZUMDER AND 3 ORS	MR. A M S MAZUMDER GK GOGOI	MR. D CHAKRABARTY (R3, R4)
3	CRP/4/2024 FIXED	CHAKRADHAR BASUMATARY Versus SMTI. PARBATI NARZARY	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR G BAISHYA MS. A DAS MRS. R RONGMEI MR P UPADHYAYA
4	FAO/71/2024 WITH LCR, FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	WITH I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY
	WITH I.A.(Civil)/536/2025 in FAO/71/2024	NAVA KUMAR BORA Versus SMTI GEETI BORA	MD. A SAHAD MR. R K BHUYAN MR. L C DEY	MS N RAHMAN MR. P KHATANIAR
5	Tr.P.(C)/74/2024 FIXED	LEENA MONI HAZARIKA Versus BIKI CHETRY	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM
6	CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL

	WITH I.A.(Civil)/3976/2024 in CRP(IO)/354/2024	BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL	MR R SENSUA G KAUSHIK
7	CRP(IO)/466/2024 FIXED	KAMRUJ JAMAN AND ANR Versus MD. BADAR UDDIN AHMED	MR. A ROSHID MS. T BEGUM	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA D J CHAKMA MAUSAM NATH
ORDERS				
8	MACApp./286/2024 WITH LCR, FIXED	SMTI USHA CHOUDHURY Versus M/S ORIENTAL INSURANCE CO. LTD.	K U AHMED MS P SARMA	MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
9	I.A.(Civil)/3917/2024 WITH LCR, FIXED in MACApp./9/2014 WITH MACApp./9/2014 CAVT. NO. 759/2012	JOHMON THANGA KIPA and ORS Versus NATIONAL INSURANCE CO LTD NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI MR. A SARMA MS. S ROY	MS. S ROY MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
10	CRP(IO)/84/2025 FIXED	SMTI. MRIDULA BARUAH Versus PAWAN KR AGARWALLA	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR A K RAI MR B YADAV MS RICHA JHA
HEARING				
11	MACApp./385/2016 PART-HEARD, WITH LCR, FIXED WITH CO/6/2024 in MACApp./385/2016	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
12	MACApp./302/2017 PART-HEARD, WITH LCR, FIXED	DIPANKAR PAUL Versus THE BRANCH MANAGER,	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA	MR. A J SAIKIA MR.U K DUTTA(R-3) MR.K BORAH(R-3)
13	MACApp./545/2017 PART-HEARD, WITH LCR, FIXED	SMT BINITA BORA Versus NATIONAL INSURANCE COMPANY LTD and 3 ORS	MS.B TALUKDAR MR.J ALI MR.M P SARMA MS.B M CHETRI	MS. R D MOZUMDAR MR. A TALUKDAR (R4) MR. K K BHATTA (R4) MS. J TALUKDAR (R4)
14	WITH MACApp./177/2015	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINITA BORA and 3 ORS	MS.R D MOZUMDAR MS.B BORAH	MR.K K BHATTA MR.S SHARMA(R-1) MR. R SENSUA (R2) MR. A MAHANTA (R2) MR.M P SARMA(R-1) MS.B M CHETRI(R-1)
15	MFA/92/2011 WITH LCR, FIXED	UNION OF INDIA, Versus M/S UNIQUE COAL TRADER	MR.U K NAIR MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA M. KALITA

16	MFA/107/2013 WITH LCR	M/S MANDAL and CO Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A BARKAKATI SC, NF RLY
17	LA.App./16/2019 WITH LCR	SMTI MALATI RANI SINGHA AND 8 ORS Versus STATE OF ASSAM	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. G BORDOLOI GOVT ADV
18	MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R-1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)
19	WITH MACApp./286/2022	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS. C MOZUMDAR MR. S P SHARMA MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
20	MACApp./855/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1)
21	MFA/32/2024 WITH LCR 1 FILE, FIXED	GOLAP RABBANI Versus THE BRANCH MANAGER AND ANR	MR M DEKA MISS. M DAS MD. S ISLAM	MS. R D MOZUMDAR MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/3204/2012 BY SLIP	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
2	WP(C)/2728/2013 BY SLIP	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
3	WP(C)/27/2015 BY SLIP	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
4	WP(C)/8797/2018 BY SLIP	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM MR B GOGOI SC, GAD
5	WP(C)/3427/2020 BY SLIP	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
6	WITH WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
7	WITH WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
8	WITH WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
9	WITH WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.

10	WITH WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS ADMISSION	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
11	WP(C)/6204/2017 PART-HEARD, FIXED, WITH WP(C)/1788/2019 (D/O)	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
12	WP(C)/969/2022	SABITA JAIN Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR. C K S BARUAH ASSTT.S.G.I.
13	WP(C)/1144/2022	GHANAKANTA SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
14	WP(C)/3680/2022	SHILPI CHAKROBORTY Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
15	WP(C)/6982/2022	BARUN KUMAR DAM Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	MRS. R DEVI DY.S.G.I. SC, BTC SC, PWD
16	WP(C)/586/2023	BAHA MURMU Versus THE STATE OF ASSAM AND 5 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, FOREST SC, FINANCE
17	WP(C)/659/2023	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
18	WP(C)/692/2023	ASSAM YUBAK ADARSHA BAHUMUKHI CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A K GUPTA (R-6) MR. R S MISHRA (R-6)
19	WP(C)/977/2023 CAVT. NO.01392/023,	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
20	WP(C)/1554/2023	MD. ISAHAK ANSARI @ ISAK ANASARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. P K ROYCHOUDHURY MD. A KHAN MR G BHARADWAJ MR N BRAHMA	GA, ASSAM MR. N M DUTTA (r-3,4,5) MR. S C KHOUND (r-3,4,5)
21	WP(C)/1692/2023 FIXED	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MR. R BORA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
22	WP(C)/1736/2023	ZAKIRUL ISLAM @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM

23	WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM MR. R K D CHOUDHURY
HEARING				
24	WP(C)/1790/2022 PART-HEARD, FIXED	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
25	WP(C)/6098/2022 PART-HEARD, FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
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7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1436/2025	JAKIR DEWAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./1437/2025	RAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	PP, ASSAM
3	Bail Appln./1439/2025	ABDUL HAI @ NENGA Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM
<u>MOTION</u>				
4	AB/980/2025 FIXED	BIKUL BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
<u>ADMISSION</u>				
5	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
6	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./3939/2024 WITH CASE RECORD (SCANNED COPY)	UTPAL DEKA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. S CHAUHAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. P MAZUMDER MR. N MAHAJAN MR N ALAM M. BORUAH	PP, ASSAM
8	Bail Appln./529/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GAUTAM RAI Versus UNION OF INDIA	MR P P MEDHI	SC, NCB

9	Bail Appln./570/2025 WITH CASE RECORD(SCANNED COPY), FIXED	IMRAN HOSSAIN @ IMRAN HOSSEN Versus THE SATET OF ASSASM	MR. A M AHMED	PP, ASSAM
10	Bail Appln./672/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
11	Bail Appln./853/2025 WITH OFFICE NOTE, FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
12	Bail Appln./1129/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI VINAY KUMAR @ VINAY YADAV AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
13	Bail Appln./1196/2025 WITH OFFICE NOTE, FIXED	RAJA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	MS. D GHOSH (R-2) MS N DEKA (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) PP, ASSAM
14	Bail Appln./1206/2025 BA 399/2025(D/O), WITH OFFICE NOTE, CASE RECORD(SCANNED COPY) FIXED	ASHIK MIAH AND 2 ORS. Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
15	Bail Appln./1286/2025 WITH OFFICE NOTE, FIXED	LAKSHMAN RAY Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
16	Bail Appln./1313/2025 WITH OFFICE NOTE, FIXED	SHRI SANDEEP GUPTA Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. B K DAS MR G JALAN H P NEOG	SC, CBI
17	Bail Appln./1321/2025 FIXED	KISHOR GHOSH @ KISHORE GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
18	AB/457/2025 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
19	AB/891/2025 WITH OFFICE NOTE, FIXED	SADIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
20	AB/897/2025 FIXED	DILDAR ALI SHEKH @ DILDAR ALI SHEIKH Versus STATE OF ASSAM	V BORAH P P DEY MR. D SUTRADHAR	PP, ASSAM
21	AB/991/2025 FIXED	AJAY KUMAR TIWARI Versus THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	SC, NCB
ORDERS				
22	W.P.(CrI.)/3/2024	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM MRS S BARUAH(R-3) MR. A CHAMUAH (R-3) MR. A LAHKAR(R-3)
23	I.A.(CrI.)/372/2024 (AT 2:00 PM), FIXED in W.P.(CrI.)/13/2019 WITH W.P.(CrI.)/13/2019	THE UNION OF INDIA AND 3 ORS Versus HITESH BARUAH DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	RANJIT KUMAR DEV CHOUDHURY MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC-ENFORCEMENT DEPTT. ASSTT.S.G.I.

24	WITH W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH I.A.(CrI.)/318/2024 in W.P.(CrI.)/14/2019	THE UNION OF INDIA AND 3 ORS Versus DR. MIHIR KUMAR BARUAH	RANJIT KUMAR DEV CHOUDHURY	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
25	WITH W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH I.A.(CrI.)/321/2024 in W.P.(CrI.)/15/2019	THE UNION OF INDIA, Versus DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
		HEARING		
26	WP(C)/4283/2012 FIXED	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN MR. R C BARPATRAGOHAİN	GA, ASSAM
27	WP(C)/3239/2014 FIXED	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
28	WP(C)/1568/2018 (BY SLIP)	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
29	WP(C)/8442/2019	UTPALA SAHU SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE
30	WP(C)/1129/2022	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
31	WITH WP(C)/2804/2022	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
32	WP(C)/1405/2023	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN
33	WP(C)/3245/2023	ANURADHA KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.

34	WITH WP(C)/2043/2021	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
35	WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
36	WITH Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR TUESDAY, THE 6TH DAY OF MAY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 14]

[THIS BENCH WILL SIT AT 10:30 AM]

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

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|----|--|---|----------------|--------------------------------------|
| 1. | IA(C) 51/2025
(IN REVIEW
PETN 02/2025) | THE EXECUTIVE DIRECTOR
(PROJECTS) NHIDCL AND 2 ORS
VERSUS
SMT T. LALRAMCHHUANI AND 8
ORS. | MR T LALZEKIMA | ADDL. AG/GA,
MIZORAM R7
AND R8 |
| | WITH
REVIEW
2/2025 | PET. THE EXECUTIVE DIRECTOR
(PROJECTS) NHIDCL AND 2 ORS
VERSUS
SMT T. LALHMACHHUANI AND 8
ORS. | MR T LALZEKIMA | ADDL. AG/GA,
MIZORAM R7
AND R8 |